



Government of India
Ministry of Finance

DEBTS RECOVERY TRIBUNAL

2nd Floor, "B" Block, C.G.O. Complex, Seminary Hills, **NAGPUR**
Phone Nos: 2510122/2510062 Fax No. (0712) 2510110.

F.No. 799/17.

Dated: 31st October, 2017.

To
Shri V.V.S. Kharayat,
Under Secretary (DRT),
Government of India,
Department of Financial Services,
Ministry of Finance,
Jeevan Deep, Parliament Street,
New Delhi - 110 001.

Subject: Filling up of various posts in Debts Recovery Tribunal, Nagpur.

Sir,

I am directed to forward herewith a Vacancy Circular on the above mentioned subject and to say that the vacancies in the grade of Accounts Assistant, Upper Division Clerk and Stenographer Gr-D in this Tribunal are required to be filled up on priority basis. Copy of the Vacancy Circular is enclosed for your reference please. In this Circular, we had mentioned that further details and prescribed format of BIO-DATA can be obtained from the website of the Department of Financial Services, Ministry of Finance, Government of India.

You are, therefore, requested to kindly display the enclosed Advertisement on the website of the Ministry of Finance on priority basis.

Yours faithfully,

(S.L. Moghe)
Registrar
DRT, Nagpur

Encl: as above.

Department of Financial Services
DRT Section

Date. 13/11/17.....

Dy. No./E-office No. 637293 -

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13/11
Dr. Singh

S.L. Moghe
13/11/17



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Dated:31.10.2017.

VACANCY CIRCULAR

Applications are invited from eligible candidates of Central Government / State Government/ Courts/ Tribunals for filling up of the following vacant posts in Debts Recovery Tribunal, Nagpur on transfer/ deputation basis:-

- 1. Accounts Assistant:** 1 post by Promotion/Deputation only
(General Central Service; Group "B" Non-Gazetted;
Non-Ministerial).
(PB-2, Rs.9300-34800 + GP Rs.4200/- Pre-revised)
and as per 7th C.P.C. Level-6.
- Eligibility: 1. Official holding analogous post in the Central Government or State Government or in Courts/Tribunals having Degree from a recognized University.
2. Upper Division Clerk of Central Government/ State Government/ Courts/ Tribunals with eight years service in the grade. or equivalent or posses three years experience of cash/ accounts/ budget work.
- Desirable: Preference will be given to persons having training of cash and accounts training.
- 2. Upper Division Clerk:** 1 post by Promotion/Deputation only.
(General Central Service; Group "C" Non-Gazetted;
Non-Ministerial).
(PB-1, Rs.5200-20200 + GP Rs.2400/- Pre-revised)
and as per 7th C.P.C. Level-4.
- Eligibility: Official in the Central Government or State Government or in Courts/Tribunals holding analogous post on regular basis. **OR**
Lower Division Clerks with 8 years regular service in the pre-revised Pay Band of (PB-1 Rs.5200-20200/- + GP Rs.1900/- Pre-revised) and as per 7th C.P.C. Leel-2) or equivalent.

3. **Stenograaheer Gr-D:** 1 post by Promotion/Deputation only.
(General Central Service; Group "C" Non-Gazetted;
Non-Ministerial).
(PB-1, Rs.5200-20200 + GP Rs.2400/- Pre-revised)
and as per 7th C.P.C. Level-4.

Eligibility: Official holding analogous post in the Central Government or State Government or in Courts/Tribunals on regular basis; **OR**
L.D.C. with eight years regular service in the pre-revised scale of PB-1 Rs.5200-20200 + GP Rs.1900/- and as per 7th C.P.C. Level-2 with 80 W.P.C. speed in English Shorthand and 30 W.P.M. in English Typewriting or equivalent.

The period of deputation, including the period of deputation in another ex-cadre post held immediately, preceding the appointment in the same or some other organization/department of the Central Government should ordinarily not exceed 3 years. The candidate must fulfill a 'cooling off' period of 3 years from the date of his return from previous deputation/ex-cadre post. The maximum age limit of the applicant shall be 56 years on the last date of receipt of the application. The candidates selected will be appointed on deputation basis for a period of one year in the first instance, which may be curtailed/extended up to three years. The Debts Recovery Tribunals are quasi-judicial bodies set up under the provisions of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993. The pay of the official selected for appointment on deputation basis will be regulated in terms of DOPT's O.M.No.6/8/2009-Estt (Pay-II) dated 17.06.2010 as amended from time to time. Application of only such candidates will be considered which are routed through "Proper Channel" in the prescribed proforma attached herewith.

The applications of suitable and eligible candidates and who can be spared immediately in the event of selection may be sent directly to Shri S.L. Moghe, Registrar, Debts Recovery Tribunal, 2nd Floor, "B" Block, C.G.O. Complex, Seminary Hills, Nagpur, along with Vigilance Clearance and attested copies of APARs for the last five years (Attestation should not be below the rank of Under Secretary) within 45 days or on or before **14.12.2017**. Advance copies of applications of those applicants received after the prescribed closing date or not accompanied with the attested copies of APARs for the last 5 years and Vigilance Clearance Certificates are liable to be rejected without assigning any reasons.

This Circular is issued with the approval of the competent authority.

Copy to -

1. Hon'ble Principal Distt. & Sessions Judge,
Nagpur, Wardha, Yeatmal, Washim,
Buldhana, Chandrapur, Bhandara,
Gondia, Amravati, Akola, Gadchiroli.

JTC 

(S.L. Moghe)
Registrar
DRT, Nagpur

Section Officer
Debts Recovery Tribunal
Nagpur.

APPLICATION FOR THE POST OF

1. Post Applied For :
2. Name of the Applicant :
3. Date of Birth & Age :
4. Father's Name :
5. Present Post held :
6. Date of Appointment in the Present Grade :
i) Ad-hoc
ii) Regular
7. Present Pay Band and Grade Pay :
8. Educational Qualification :
9. Date of return from ex-cadre post. If any :
10. Experience in Grade :
11. Brief Service Particulars :
12. Whether SC/ ST/ OBC :
13. Postal address for communication with Telephone Number : i)
14. Postal Address of Parent Department with Telephone and Fax Nos. :
15. Remarks if any :

Signature of the Candidate

CERTIFICATE BY PARENT OFFICE

The above information furnished by the candidate has been certified from the records and is found to be correct. APARs for the last five years and Vigilance Clearance Certificate are enclosed. In the event of selection of the candidate, he will be relieved immediately from this department.

Name & Designation of the
Forwarding Officer with seal :
Telephone No. :